

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

CA(CAA)-98(PB)/2017

IN THE MATTER OF:

AB Medicos Pvt. Ltd. And
Rockland Pvt. Ltd.

.... Applicant/Petitioner

Order under Section 230-232

Order delivered on 10.10.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

For the Applicant/Petitioner: Mr. Nibruti Samal, Advocate

ORDER

Due to paucity of time, the matter could not be taken up
for hearing.

List for further consideration on 02.11.2017.

— Sd. —
(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

— Sd. —
(DEEPA KRISHAN)
MEMBER(TECHNICAL)

10.10.2017
Vineet